

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-524

CP No.-193/241-242/ND/2021

IN THE MATTER OF:

Shamsheer Eqbal Haider

.....Applicant

Vs.

Impression Technologies Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 05.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Chandra Shekhar Yadav, Mr. Astitva Srivastava,
Advs.

For the Respondent : Ms. Jasmine, Proxy Counsel

ORDER

Due to paucity of time, the matter is listed on **14.08.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**